

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 628 of 2020

IN THE MATTER OF:

**Jet Aircraft Maintenance Engineers
Welfare Association**

...Appellant

Vs.

**Mr. Ashish Chhawchharia, Resolution Professional
for Jet Airways (India) Ltd. & Ors.**

...Respondents

**Present: For Appellant: - Mr. Kumud Shekhar and Mr. JP Cama,
Advocates.**

**For Respondents:- Mr. Arun Kathpalia, Senior Advocate
with Mr. Rohan Raja Dhyksha, Mr. Dhiraj Kumar Totala,
Mr. Hardik Jain and Mr. Nishant Upadhyay, Advocates.
Ms. Aayushi Mehta, Advocate
Mr. Krishnendu Datta, Senior Advocate with Ms. Sneha
Janakiraman, Advocate
Mr. Janak Dwarkadas, Mr. Denzil Arambhan, Mr. Chirag
Kamdar, Advocates.
Mr. Raunak Dhillon, Advocate for R2.
Mr. Pranaya Goel, Advocate.**

**ORDER
(Through Virtual Mode)**

27.07.2020— List this appeal on 4th August, 2020 as Item No.1.

[Justice Bansi Lal Bhat]
Acting Chairperson

[V.P. Singh]
Member(Technical)

[Shreesha Merla]
Member(Technical)

Ar/ g